

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

IA 61022/2019, in Petition(s) for Special Leave to Appeal (Crl.)
No(s). 3378/2019

ONLY SLP (CRL.) NO. 7937/2019 IS TO BE LISTED BEFORE LD. REGISTRAR.
IA No. 61022/2019 - EXEMPTION FROM FILING O.T.)

LAKSHMAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)
(FOR ADMISSION and I.R. and IA No.55086/2019-EXEMPTION FROM FILING
O.T.
IA No. 55086/2019 - EXEMPTION FROM FILING O.T.)

Date : 24-09-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. P. V. Yogeswaran, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP (CRL.) NO. 7937/2019

Ld. Counsel for petitioner shall within a period of one week,
as a last chance file spare copy for issuance notice in respect of
sole respondent.

List again on 26.11.2019.

RAJESH KUMAR GOEL
Registrar

MG